

CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR ATTENTION TO THE SHAREHOLDERS OF CHITRADURGA SPINTEX LIMITED

(CIN: L85110KA1990PLC011467)

("CSL" /TARGET COMPANY"/"TC")

Registered Office: Post Box No. 9, Bangalore Road, Chitradurga District, Challakere, Karnataka-577522;

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Email id: chitraspin@gmail.com; Website: www.chitradurga.co.in; www.chitraspinltd.com

In compliance with Regulations 3 (1) and 4 read with Regulations 15 of the SEBI (SAST) Regulations, 2011

This corrigendum to the detailed public statement is being issued by Navigant Corporate Advisors Limited, on behalf of Mr. Jitesh Mahendra Patodia (Acquirer-1) and Mr. Anshay Jitesh Patodia (Acquirer-2) (Hereinafter "Acquirer-1" and "Acquirer-2" jointly referred as Acquirers) in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI (SAST) Regulations**") and the SEBI Observation Letter no. SEBI/HO/CFD/DCR-1/P/OW/2022/20976/1 dated 18th May, 2022 in respect of Open Offer ("**Offer**") for the acquisition up to 9,25,868 Equity Shares of Rs. 10/- each representing 26.00% of the Emerging Equity and Voting Share Capital of the Target Company at a price of Rs. 15/- per share. The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirers have appeared in Business Standard - English Daily (all editions); Business Standard - Hindi Daily (all editions); Mumbai Lashshadeep - Marathi Daily (Mumbai edition) and Hosadigantha - Kannad Daily (Shimoga edition) on 13th April, 2022.

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THAT THE FOLLOWING INFORMATION RELATED TO OFFER:

1. Update in the schedule of Activities: The original and revised schedule of activities is set forth as below:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	06.04.2022	Wednesday	06.04.2022	Wednesday
Publication of Detailed Public Statement in newspapers	13.04.2022	Wednesday	13.04.2022	Wednesday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	13.04.2022	Wednesday	13.04.2022	Wednesday
Last date of filing draft letter of offer with SEBI	22.04.2022	Friday	18.04.2022	Monday
Last date for a Competing offer	09.05.2022	Monday	09.05.2022	Monday
Receipt of comments from SEBI on draft letter of offer	17.05.2022	Tuesday	18.05.2022	Wednesday
Identified date	19.05.2022	Thursday	20.05.2022	Friday
Date by which letter of offer be dispatched to the shareholders	26.05.2022	Thursday	27.05.2022	Friday
Last date for revising the Offer Price	01.06.2022	Wednesday	02.06.2022	Thursday
Comments from Committee of Independent Directors of Target Company	31.05.2022	Tuesday	01.06.2022	Wednesday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company	01.06.2022	Wednesday	02.06.2022	Thursday
Date of Opening of the Offer	02.06.2022	Thursday	03.06.2022	Friday
Date of Closure of the Offer	15.06.2022	Wednesday	16.06.2022	Thursday
Payment of consideration for the acquired shares	29.06.2022	Wednesday	30.06.2022	Thursday
Final report from Merchant Banker	06.07.2022	Wednesday	07.07.2022	Thursday

All other terms and conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

**ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS
MR. JITESH MAHENDRA PATODIA AND MR. ANSHAY JITESH PATODIA**



NAVIGANT CORPORATE ADVISORS LIMITED

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Contact person: Mr. Sarthak Vijlani

Place: Mumbai

Date: May 23, 2022